

Annexure – 4

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27.10.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	AXIS BANK LIMITED			5252368	5252368	Financial - Unsecured	NA	No	0.69%	NA	NA	NA	5252368	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
2	OXYO FINANCIAL SERVICES LIMITED, HARYANA			89679672	89679672	Financial - Unsecured	NA		11.84%	NA	NA	NA	89679672	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
3	SAMUNNATI FINANCE PRIVATE LIMITED			53596045	53596045	Financial - Unsecured	NA		07.08%	NA	NA	NA	53596045	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNTS
	TOTAL			148528085	148528085	For SRINITHI ENTERPRISES PRIVATE LIMITED (UNDER CIRP)							148528085	

C. Sanjeevi

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RESOLUTION PROFESSIONAL

IP REGN. No.

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